

Change in System of Education

*1347. **Shri Ganpati Ram:** Will the Minister of Education and Scientific Research be pleased to state the major changes proposed to be made in the Education system in the country in view of the present state of educated unemployment?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): A statement showing the major changes in the education system in the country proposed/already embarked upon is placed on the Table of the Lok Sabha. [See Appendix IV, annexure No. 5.]

Scholarships for Delhi School Teachers' Children

*1348. **Shri Harish Chandra Mathur:** Will the Minister of Education and Scientific Research be pleased to state:

(a) whether it is a fact that an amount of Rs. 20,000 sanctioned by the Delhi Administration for granting scholarships to teachers' children has been withheld and the sanction cancelled; and

(b) if so, the reasons therefor?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) and (b). No, Sir. Budget provision was made for this amount but expenditure sanction was not given by the Delhi Finance. The scheme was not, therefore, implemented.

C.I. Sheets

*1349. **Shri L. Achaw Singh:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that C.I. Sheets have been distributed to the tribal people of Manipur under Rural Housing Scheme by the Tribal Development Department at subsidised rates;

(b) if so, how many bundles of C.I. Sheets have been allotted and distributed; and

(c) what is the rate of subsidy and the basis of allotment and distribution of the C.I. Sheets?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) to (c). The information required is being collected and will be placed on the Table of Lok Sabha in due course.

Indian Institute of Science, Bangalore

*1350. { **Shrimati Ila Palchoudhuri:**
Shri Narasimhan:

Will the Minister of Education and Scientific Research be pleased to state:

(a) whether it is a fact that it is proposed to declare the Indian Institute of Science at Bangalore as an institution of National importance; and

(b) if so, when?

The Deputy Minister of Education and Scientific Research (Shri M. M. Das): (a) and (b). The matter is under consideration.

Lok Sahayak Sena Trainees

*1351. **Shri Damani:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that some trainees have not signed the pledge after their successful training under Lok Sahayak Sena scheme;

(b) if so, the number thereof; and

(c) the reasons therefor?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes.

(b) 2,107 persons out of 2,09,395 trained upto the 30th July, 1957 have not signed the pledge.

(c) The signing of the pledge being entirely voluntary, those persons who, after the completion of their training, do not wish to sign the pledge are not compelled to disclose the reasons for not doing so.